Written Answers

- (b) and (c). The terms of reference of the Committee are:—
- (i) To review the various aspects of the Consumer Price Index Numbers for industrial workers including the criteria and the methodology for deriving the weighting diagram, the linking factor methods of compilation of the index and the price collection system;
  - (ii) To study and report on-
- (a) the existing price collection procedures and machinery;
- (b) the desirability and mode of associating the representatives of the trade unions and employers with the processes of price collection work; and
- (iii) To make recommendations on the above matters

The members of the Committee are:—

- 1. Shri Neelakanth Rath. Prof. Gokhale Institute of Politics & Economics. Poona ... Chairman
- 2. Smt. Maniben
  Kara .. Member
- 3. Smt. Parvathi Krishnan, M.P. Member
- 4. Smt. Renuka Devi, M.P. .. Member
- Shri Prasannabhai
   Mehta, M. P. . . Member
- 6. Shri B. N. Sathaye .. Member
- 7. Dr. M. K. Pandhe . . Member
- 8. Shri Kanti Mehta .. Member
- 9. Shri M. T. Shukla ... Member
- 10. Shri V. I. Chacko .. Member
- 11. Shri R. L. N. Vijaynagar .. Member
- 12. Director, Central
  Statistical Organisation .. Member
- 13. Director, Labour

  Bureau .. Member

14. Shri R. S. Deshpande, Deputy Secretary, Minister of Labour. . Member-Secy.

The Committee has been requested to submit its report within 2 months.

## Manipulation in Consumers Price Index during Emergency

2252. SHRI BHAGAT RAM: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state.

- (a) whether attention of Government has been drawn to the complaint about the manipulation in the Consumer Price Index during the emergency; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes, Sir.

(b): A Committed has since been constituted to review the procedure and machinery of price collection and various other aspects of the Index numbers.

## सूदलोरों द्वारा लान मजदूरों को बन्धक बनाया जाना

2253 श्री सत्यदेव सिंह : क्या संसदीय कार्य तथा श्रम मजी यह बताने की कृपा करेंके कि :—

- (क) क्या सरकार का ध्यान इस समाचार की स्रोर दिलाया गया है कि देश भर में सूदखोर खान मजदूरों को पि.र से बन्धक बना रहे हैं ;
- (ख) यदि हां, तो प्रत्येक राज्य में ऐसे मामलों की संख्या कितनी है जो सरकार के ध्यान में भ्राई हैं;
- (ग) क्या सरकार ऐसे मामलों को रोकने के लिए कुछ ठोस कदम उठाने पर विचार कर रही है; श्रीर